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Triloki Nath Khosa and Others Vs The State of Jammu and Kashmir and Another

Court: Jammu & Kashmir High Court

Date of Decision: June 16, 1972

Acts Referred: Constitution of India, 1950 â€" Article 14, 16

Citation: (1973) 1 LLJ 524

Hon'ble Judges: S. Murtaza Fazl Ali, C.J; Mufti Baha-ud-Din Farooqi, J

Bench: Division Bench

Judgement